

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/51/2020

Date : 10.07.2020

The services of following officers in the District Judge Cadre shown in Column No.2 have been repatriated from the posts mentioned against their names in Column No.3 vide State Government Order No.F.1(47)L&E/79 Part dated 09.07.2020, consequent thereupon, these officers are hereby transferred/posted on the posts shown against their names in Column No.4 respectively and they are directed to join their new assignment at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	TO	VICE
(1)	(2)	(3)	(4)	(5)
1.	VIKRANT GUPTA	JUDGE, INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, KOTA	DISTRICT & SESSIONS JUDGE, SIROHI	VACANT
2.	AJEET KUMAR HINGER	JUDGE, INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BHILWARA	DISTRICT & SESSIONS JUDGE, BARAN	VACANT

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2020/1300

Date : 10.07.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary to the Government of Rajasthan, Labour, Skill, Employment & Entrepreneurship Department, Rajasthan, Jaipur.
7. The Secretary, Lokayukta, Sachivalaya, Jaipur.
8. The Accountant General, Rajasthan, Jaipur.
9. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
10. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
11. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
12. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL